



2026:AHC-LKO:2152-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 14 of 2026

Pramod Varma

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Housing And Urban
Planning Deptt. Lko. And Another

.....Respondent(s)

Counsel for Petitioner(s)	: Sanjai Kumar Pandey, Riya Pandey
Counsel for Respondent(s)	: C.S.C., Ratnesh Chandra

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard.

2. Part of the land/space/property in question bearing no.4/4-TCG, Rohtas Presidential Arcade, Vibhuti Khand, Gomti Nagar, Lucknow was allowed to one Shri Amit Sharma who made some constructions thereon, however, as the constructions were not as per law, therefore, demolition proceedings were initiated under Section 27(1) of The U.P. Urban Planning and Development Act, 1973, which culminated in an order of demolition etc. dated 08.08.2023, against which no appeal has been preferred. Instead, on a subsequent notice having been issued, the said person filed a writ petition being Writ-C No.111 of 2026 which has been dismissed recently by a coordinate bench i.e. on 08.01.2026.

3. On being confronted with this scenario and as to how a PIL would be entertainment/maintainable in respect of the same space/land/property, learned counsel for the petitioner submitted that the said writ petition related to the constructions in the form of a *Dhaba/Bhojnalay* etc. and not temple adjacent to it. However, he does not dispute the fact that the temple has been constructed by the same trust which was running the *Bhojnalay* i.e. 'Saidham Mandir Foundation Trust. The petitioner herein claims to be the priest of the temple.

4. The contention of Shri Ratnesh Chandra is that the demolition notice

was in respect of the entire space occupied by the aforesaid trust and the temple has come up subsequently only to save some part of the land from demolition.

5. We do not wish to entertain this PIL in view of the facts noticed herein above.

6. **Disposed of** accordingly.

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 12, 2026

MVS/-